

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2537
ANSWERED ON 19/12/2023**

SUBSIDIES UNDER PMAY-G

2537. SHRI DUSHYANT SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the houses sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) along with the funds disbursed and pending to release till date in the State of Rajasthan, district-wise;**
- (b) the subsidy claims approved by the concerned authority under the Yojana for the individuals who have not been released by the National Housing Bank since one and half year to two years;**
- (c) whether the Government is initiating any steps to inform the Nodal Agency of the States to immediately release the approved amount of subsidies under Yojana which were approved since long to the beneficiaries and not released in whole or partially thereby enforcing burden on the beneficiaries to pay the interest on the amount borrowed towards homeloan and if so, the details thereof; and**
- (d) the details of the funds released to the nodal agencies of the States monitoring the Yojana for further release to the beneficiaries in the State of Rajasthan?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): To achieve "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016. The target is to construct 2.95 crore pucca houses with basic amenities by March 2024. As on 13.12.2023, a target of 2.95 crore houses has been allocated to States/UTs, of which, more than 2.94 crore houses have been sanctioned to the

beneficiaries by the States/UTs and 2.51 crore houses have been completed. As on date 13.12.2023, the total fund released in the State of Rajasthan is Rs. 12,667.02 crore under PMAY-G since inception and the pending liability for FY 2023-24 is Rs. 40.47 crore. The State of Rajasthan has been requested to submit a complete proposal for release of funds. Further, as on 13.12.2023, the number of the houses targeted, sanctioned, completed and fund utilized in the State of Rajasthan District wise is attached as per Annexeure I. The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit.

(b) & (c): The National Housing Bank (NHB) has been identified by the Ministry of Rural Development (MoRD), as a Central Nodal Agency (CNA) for implementation of the Rural Housing Interest Subsidy Scheme (RHISS) in Rural Areas. The NHB is implementing the Scheme through eligible Primary Lending Institutions (PLIs), which have signed MOUs with NHB, as per the Scheme Guidelines issued by the MoRD. RHISS is applicable for home loans sanctioned and disbursed post 19-06-2017. The full details of the RHISS scheme are available in public domain on NHB's website, and can be accessed through the following link-

<https://nhb.org.in/government-scheme/rural-housing-interest-subsidy-scheme/>

As per the data available on the RHISS portal of NHB as on 13-12-2023, 2790 claims of subsidy amount of Rs. 3.63 crore are pending with NHB at various stages. The oldest claim which was uploaded on 16-12-2022 on the RHISS portal is pending due to non-compliance of the PLIs viz.: receipt of additional information/ clarification/ compliances/uploading of geo-referenced time and date stamped photographs and captured on AwaasSoft through AwaasApp in RHISS Mobile App and submitting Claim Application Form (CAF) after getting it signed and stamped by the authorized signatory on the RHISS portal.

(d): Further, NHB as a CNA had received Rs. 48.54 crore from Ministry of Rural Development (MoRD) under the scheme RHISS during the financial year 2019-20 for implementing the scheme by providing the interest subsidy to 12,000 beneficiaries, out of which, NHB had released subsidy amount of Rs. 0.66 crore for approximately 210 beneficiary households under RHISS in the state of Rajasthan. There is an unspent balance of Rs. 27.44 crore available with NHB under RHISS as on 12.12.2023.

Annexure I

Annexure referred to in reply to Lok Sabha Unstarred Question No. 2537 due to be answered on 19.12.2023 regarding "Subsidies under PMAY-G"

S. No.	District Name	Target fixed by States	Houses Sanctioned	Houses Completed	Fund utilized (in lakh)
1	AJMER	27,595	27,588	26,464	1,111.83
2	ALWAR	10,242	10,242	10,090	229.08
3	BANSWARA	1,87,493	1,87,493	1,86,253	4,458.57
4	BARAN	49,046	49,046	46,332	2,452.29
5	BARMER	1,77,981	1,77,982	1,75,172	6,165.45
6	BHARATPUR	13,305	13,305	12,376	388.23
7	BHILWARA	61,357	61,365	59,602	2,678.19
8	BIKANER	65,158	65,158	64,446	1,138.35
9	BUNDI	47,945	47,947	45,958	1,704.24
10	CHITTORGARH	34,021	34,018	33,081	1,138.29
11	CHURU	30,134	30,136	29,668	729.57
12	DAUSA	11,452	11,446	11,228	191.49
13	DHOLPUR	10,278	10,278	10,046	592.35
14	DUNGARPUR	1,23,173	123,170	1,22,194	3,139.62
15	HANUMANGARH	32,198	32,197	31,358	1,139.91
16	JAIPUR	16,304	16,302	15,246	521.91
17	JAISALMER	43,148	43,148	42,545	2,835.72
18	JALORE	58,635	58,615	57,157	1,065.21
19	JHALAWAR	76,922	76,919	75,433	2,798.31
20	JHUNJHUNU	1,721	1,721	1,673	22.95
21	JODHPUR	80,425	80,404	78,333	3,431.61
22	KARALI	33,032	33,032	31,379	1,818.72
23	KOTA	26,939	26,939	25,683	792.21
24	NAGPUR	37,543	37,546	36,871	801.15
25	PALI	37,035	37,019	35,647	994.14
26	PRATAPGARH	68,248	68,246	65,934	2,544.57
27	RAJSAMAND	24,439	24,437	24,229	352.44
28	SAWAI MADHOPUR	35,133	35,133	33,988	1,514.82
29	SIKAR	4,303	4,299	4,122	70.71
30	SIROHI	36,755	36,755	36,011	417.27
31	SRI GANGANAGAR	53,025	53,025	51,971	1,393.83
32	TONK	50,225	50,225	46,910	3,220.71
33	UDAIPUR	1,53,226	1,53,224	1,50,731	2,866.65
		17,18,436	17,18,360	16,78,131	54,720.39
